

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
COASTAL ENERGEN PRIVATE LIMITED OPERATING IN POWER INDUSTRY
AT TUTICORIN, TAMIL NADU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with CIN	Coastal Energen Private Limited U40102TN2006PTC060009
2. Address of the registered office	7 th Floor, Buhari Towers 4, Moores Road Chennai – 600006
3. URL of website	http://www.coastalenergen.com/
4. Details of place where majority of fixed assets are located	The Company owns and operates a thermal power plant located at 4/36D, Duraisamipuram Post, Melamaruthur, Ottapidaram Taluk, Tuticorin, Tamil Nadu - 628105 and has corporate/registered office located at the address provided at serial no. 2.
5. Installed capacity of main products/ services	Thermal Power Plant (Mainly imported coal based, domestic coal can be used as blend) Capacity – 600 MW X 2
6. Quantity and value of main products/ services sold in last financial year	Details for F.Y. 2021-22 (Audited) Quantity billed – 1,134.75 MUs Revenue – INR 913.06 Cr
7. Number of employees/ workmen	Total Staff on payroll: 66 (As on date of this publication) The Company has also executed a comprehensive agreement with a third - party contractor for operation and maintenance of the plant at Tuticorin
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details have been uploaded at http://www.coastalenergen.com/cirp.html . Alternatively, the details can also be obtained by requesting through email at cirp.coastal@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and detailed Expression of Interest can be obtained from following link: http://www.coastalenergen.com/cirp.html Alternatively, the details can also be obtained by requesting through email at cirp.coastal@gmail.com

10.	Last date for receipt of expression of interest	March 27, 2023 (initially it was February 25, 2023 which was extended to March 12, 2023)
11.	Date of issue of provisional list of prospective resolution applicants	April 6, 2023 (initially it was March 7, 2023 which was revised to March 22, 2023)
12.	Last date for submission of objections to provisional list	April 11, 2023 (initially it was March 12, 2023 which was revised to March 27, 2023)
13.	Process email id to submit EOI	cirp.coastal@gmail.com



R-D

Mr. Radhakrishnan Dharmarajan
Resolution Professional
IBBI/IPA-001/IP-P00508/2017-2018/10909
N0 31, Krishna, 1st Avenue
100 Feet Road, Ashok Nagar, Chennai- 600083, Tamil Nadu
For M/s Coastal Energen Private Limited
Date: March 13, 2023
Place: Chennai